GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:4427 ANSWERED ON:03.05.2012 QUOTA FOR SALE OF OIL Dhurve Jyoti

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether there is any minimum quota prescribed for sale of petrol and diesel from the retail outlets in the country;
- (b) if so, the details thereof;
- (c) whether the Government is reconsidering to fix the said quota on the basis of the minimum sale of petrol and diesel at these outlets; and
- (d) if so, the details thereof and the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R.P.N. SINGH)

- (a) & (b) There is no minimum quota prescribed for sale of petrol and diesel from the retail outlets (RO) by public sector oil marketing companies (OMCs) viz., Indian Oil Corporation Limited (IOC), Hindustan Petroleum Corporation Limited (HPC) and Bharat Petroleum Corporation Limited (BPC).
- (c) & (d) Does not arise.